

1	2	3	4
13.	Sh. Narendra Pradhan (RS) Cuttack	455.0	359.8
14.	Sh. Basant Kumar Das (RS) Kalahandi	205.0	202.1
15.	Smt. Mira Das (RS) Jagatsinghpur	205.0	105.0
16.	Sh. Sharada Mohanty (RS) Cuttack	205.0	205.0
17.	Sh. Pravat Kumar Samantaray (RS) Kendrapara	205.0	201.6
18.	Sh. K.C. Lenka (RS) Cuttack	5.0	5.0
19.	Sh. Man Mohan Mathur (RS) Kalahandi	5.0	3.0
20.	Smt. Jayanti Patnaik (RS) Cuttack	200.0	102.5
Total		4600.0	3668.4

[Translation]

#### Construction of Haj House

3218. SHRI RIZWAN ZAHEER KHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the State Government of Uttar Pradesh have provided five acres of land at Okhla in Delhi and a grant of rupees four crore and sixty six lakhs for the construction of Haj House;

(b) if so, the main reasons for not constructing this Haj House so far for the Haj pilgrims of Uttar Pradesh; and

(c) the time by which the Government propose to construct this Haj House?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) :  
(a) The Delhi Government have provided five acres of land to U.P. Government at Okhla, New Delhi. Administrative sanction of Rs. 466.17 lakhs for the construction of a Haj House was issued by the U.P. Government on 26th August, 1996.

(b) and (c) The land allotted happened to be in the green belt zone of the Delhi Master Plan. Hence, the building plan has been approved by the Delhi Development Authority.

[English]

#### Cultivable Land

3219. SHRI NADENDLA BHASKARA RAO : Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to undertake any study to assess the availability of cultivable land under National land use policy in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL) :  
(a) to (c) The estimated data on land use by Ministry of Agriculture, is given in the enclosed statement. Besides, under Central Sector Scheme for support to State Land Use Boards (SLUBs), several SLUBs have completed land and soil surveys and prepared inventory of land resources under the National Land Use Policy Outline. Other SLUBs have also undertaken similar exercise.

#### Statement

##### Land Use Classification

Heading	(Million Hectares)										
	1950-51	1960-61	1970-71	1980-81	1989-90	1990-91	1991-92	1992-93	1993-94 (P)	1994-95 (P)	% of Reporting area (1994-95)
1	2	3	4	5	6	7	8	9	10	11	12
I. Geographical Area	328.73										
II. Reporting Area for Land Utilisation Statistics (1 to 5)	284.32	298.46	303.76	304.15	304.88	304.86	304.90	304.84	304.88	340.88	100.00
1. Forests	40.48	54.05	63.91	67.47	67.41	67.80	67.87	67.98	68.28	68.39	22.4
2. Not available for Cultivation (A+B)	47.52	50.75	44.64	39.62	40.96	40.48	40.74	40.91	40.90	41.28	13.6
(A) Area Under Non-Agricultural Uses	9.36	14.84	16.48	19.66	21.26	21.09	21.47	21.87	22.21	22.51	7.4